

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF CREATIVITY AT BEST TECHNOLOGIES LTD.****RELEVANT PARTICULARS**

1.	Name of corporate debtor	CREATIVITY AT BEST TECINOLOGIES LIMITED
2.	Date of incorporation of corporate debtor	08.02.2016
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi-I
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52590DL2016PLC290712
5.	Address of the registered office and principal office (if any) of corporate debtor	<u>Registered Office:</u> Khasra No. 1788/438, Ground Floor Asola Fatehpur Beri, South West Delhi, Delhi, India- 110074
6.	Insolvency commencement date in respect of corporate debtor	02.07.2026
7.	Estimated date of closure of insolvency resolution process	29.12.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	ARCK Resolution Professionals LLP (an IPE registered as IP)  IBBI/IFE-0030/IPA-1/2022-23/50013 Details of Authorized Signatory: Mr. Anil Kohli
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Add: Office No 409, 4th Floor Ansal Bhawan, 16, K G Marg, Connaught Place, New Delhi- 110001 Email: insolvency@arck.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add: Office No. 409, 4 <sup>th</sup> Floor Ansal Bhawan, 16, K G Marg, Connaught Place, New Delhi- 110001 Email: cirp.creativity@gmail.com
11.	Last date for submission of claims	16.07.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) NA.



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the CREATIVITY AT BEST TECHNOLOGIES LIMITED on 02.07.2026.

The creditors of Creativity At Best Technologies Limited, are hereby called upon to submit their claims with proof on or before 16.07.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Anil Kohli

Designated Partner & Authorized Signatory

ARCK Resolution Professionals LLP acting as Interim Resolution Professional

Reg No.: IBBI/IPE-0030/IPA-1/2022-23/50013

AFA Valid Upto: 31.12.2026

Add: 409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001

Email: [cirp.creativity@gmail.com](mailto:cirp.creativity@gmail.com)

Contact No. 011-45101111/40078344

Date: 04.07.2026

Place: New Delhi

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
CREATIVITY AT BEST TECHNOLOGIES LTD.**

RELEVANT PARTICULARS	
1. Name of corporate debtor	CREATIVITY AT BEST TECHNOLOGIES LIMITED
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3. Authority under which corporate debtor is incorporated / registered	ROC Delhi
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5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Khasra No. 1788/438, Ground Floor Asola Fatehpur Beri, South West Delhi, Delhi, India- 110074
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10. Address and e-mail to be used for correspondence with the interim resolution professional	Add: Office No. 409, 4th Floor Ansal Bhawan, 16, K G Marg, Connaught Place, New Delhi-110001 Email: cirp.creativity@gmail.com
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12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
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Date: 04.07.2026

Place: New Delhi

Anil Kohli

Designated Partner & Authorized Signatory  
ARCK Resolution Professionals LLP acting as Interim Resolution Professional  
Reg No.: IBBI/IPE-0030/IPA-1/2022-23/50013

AFA Valid Upto: 31.12.2026

409, Ansal Bhawan, 16 K.G. Marg (Connaught Place), New Delhi - 110001  
Email: cirp.creativity@gmail.com, Contact No. 011-45101111/40078344